

No. 30

Appearance Slip

IN THE SUPREME COURT OF INDIA

Date of Listing .....

Court No. .... /In Chambers

Item No. ....

Case No. ....

Name of Advocate

Enrolment No.

1 .....

.....

2 .....

.....

**Appearing for**

Petitioner

Respondent

No.

No.

.....  
[Signature of AOR]

.....  
[Name of AOR]

**Note :**

Court Master shall ensure to record appearance in the Record of Proceedings only of Senior Advocate/AOR/Advocate who are physically present and arguing in the Court at the time of hearing of the matter and one Advocate/AOR each for assistance in Court to such arguing Senior Advocate/AOR/Advocate, as the case may be.